## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 12/111/09 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08,2016

NAME OF THE COMPANY:

Gangadeen Vijay Kumar (HUF) & Anr.

V/s.

M/s. Data Infosys Ltd.

SECTION OF THE COMPANIES ACT: 111

S.NO.	NAME DI	ESIGNATION	REPRESENTATION	SIGNATURE
1	Visel Malita	L utdu	Pchliam	In Just
2	MolLOL Thoke	n Adv	Petition	+3
3.	RK. Gupt	Ach	Responden	2 1 1
4.	Romon Suph	Acla	Responden	) 1

## Order

The matter has been received on transfer from Court No. 2. Accordingly, Ld. Counsel has prayed for some time to advance arguments.

List on 01.09.2016

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

01.08.2016 (P.K. Sud)